

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW.

ORIGINAL APPLICATION NO: 97 /2008

Lucknow this, the 14th day of MARCH, 2008.

HON'BLE MR. JUSTICE KHEM KARAN, VICE CHAIRMAN

Bal Kumar Srivastava, aged about 43 years, S/o Late Sri Shetala Prasad Srivastava, R/o Salvahanpur, Post-Udaipur, Athaeha, Pratapgarh, U.P.

Applicant.

By Advocate: Shri Sandeep Verma.

Versus

1. Union of India through Secretary, Post and Telegraph, New Delhi.
2. The Director General, Post and Telegraph Dep., New Delhi.
3. Superintendent of Post Office, Raeberali Division.

Respondents.

By Advocate: Shri Atul Dixit for Dr. Neelam Shukla.

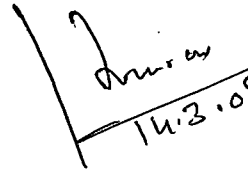
Order (Oral)

By Hon'ble Mr. Justice Khem Karan, Vice Chairman:

This O.A. has been filed with an application under Section 21(3) of the C.A.T. ACT 1985.

2. I have heard the parties on this application. It is stated in the affidavit filed in support of the said application, that request of applicant's father for compassionate appointment of the applicant was rejected as back as in 1987. It is said that applicant continued making representation against the said rejection and for his compassionate appointment.

3. I think the delay of more than 20 years cannot be condoned, on the grounds stated in affidavit. It is totally a stale matter. So the request for condoning the delay is refused and the O.A. is dismissed as time barred. No costs.


(Khem Karan)
Vice Chairman